

**NATIONAL COMPANY LAW TRIBUNAL,
CHANDIGARH BENCH, CHANDIGARH.**

**CP No.102/2016
RT CP (CAA) No.144/Chd/Hry/2017**

In the matter of:

G.P.Realtors Private Ltd.

....Petitioner No.1/Amalgamated Company.

Versus

Platoon Propbuild Private Ltd.

....Petitioner No.2/Amalgamating Company.

G.P. Realtors 1 Private Limited.

....Petitioner No.3/Resulting Company.

Present: Mr.Sarojanand Jha, Advocate with Ms.Satakshi Sood,
Advocate for petitioners.
Mr.Deepankur Sharma, Advocate for Official Liquidator
and Regional Director, Northern Region, MCA, New
Delhi.

The matter could not be heard due to paucity of time.

List the matter now on 17.11.2017 for arguments.

Sd/-
(Justice R.P.Nagrath)
Member (Judicial)

October 11, 2017.
Ashwani